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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

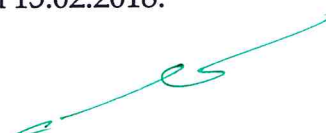
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.55/ 2017	-	For hearing	441	CGI Information Systems and Management Consultants Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16	NAGENDRA D. RAO, PRACTISING COMPANY SECRETARY 9945175787	APPLICANT	

ORDER

PCS for the Petitioner Company is present. Registry is directed to examine the affidavit and put up on the next hearing date on 15.02.2018.


Member (T)


Member (J)